

HIGH COURT OF SIKKIM

Record of proceedings

I.A. No.01 of 2023

IN

RFA No. 09 of 2023 (Filing No.)

UMA SHANKER PRASAD & ORS.

.... APPELLANTS

VERSUS

VIJAY KUMAR AGARWAL & ORS.

.... RESPONDENTS

Date: 15.02.2023

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Appellants : Mr. Pema Ongchu Bhutia, Advocate.

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Heard Mr. Pema Ongchu Bhutia, learned counsel for the appellants. Issue notice on the application for condonation of delay.

List on 20.04.2023.

Judge